

Annexure - 6															
Name of Corporate debtor			M/S COSMOS FORGINGS LIMITED			Date of Commencement of Liquidation			1.6.2022			List of Stakeholders as on		9.8.2022	
List of other Stakeholders if any (other than Workmen and Employees and Government Dues)															
Sl.No	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No	Details of Claim Received			Details of claim admitted					Amount in Rs			Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	
1	Sujana Universal Industries Limited	Others	U29309TG1986PLC006714	30.06.2022	14,23,56,701	0	Operational Creditors	0	No	0	0	0	14,23,56,701.00	0	1. Verified with Books & Supporting documents 2. As per Books of account Rs. 43,38,11,155/- is recoverable from the party 3. Hence Claim is rejected in full.
2	DBS Bank Limited	Others	RC No. 196800306E	12.07.2022	13,90,58,836	10,85,70,000	Operational Creditors	0	No	0	13.21	0	3,04,88,836.00	0	1. Verified with Books & Supporting documents. 2. The Principal Claim of Rs. 10,85,70,000/- is admitted in full. 3. There is no mutual agreement between CD and DBS Bank for levy of interest and hence interest claim is rejected in full. 4. Claim admitted partly for Rs. 10,85,70,000/-
3	Splendid Metals Private Limited	Others	U28120TG1988PLC008610	13.07.2022	40,89,90,360	0	Operational Creditors	0	No	0	0.00	0	40,89,90,360.00	0	1. Verified with Books & Supporting documents 2. As per Books of account Rs. 23,85,57,432/- is recoverable from the party 3. Hence Claim rejected in full.
4	Assistant Commissioner of State Tax	Others	NA	13.07.2022	40,08,54,662	40,08,54,662	Operational Creditors	0	No	0	48.77	0	-	0	1. Verified with the assessment orders and demand notice 2. The Claim pertains to the period of 2006-07, 2007-08 & 2008-09 which are more than 2yrs prior to the Liquidation Commencement date. 3. Accordingly claims clarified u/s 53(1)(f) 4. Hence Claim admitted in full u/s 53(1)(f)
Total					1,09,12,60,559.00	50,94,24,662.00					61.98	0	58,18,35,897.00	0	